

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 419

**IA/5037/ND/2023, IA/239/ND/2023,  
IA/6048/ND/2022, IA/2469/ND/2022,  
IA/1687/ND/2022, IA/2009/ND/2023, Contempt  
Petition/7/ND/2024 In IB/380/ND/2020**

**IN THE MATTER OF:**

IIFL Private Equity Fund	...	Applicant
Versus		
Three C Green Developers Pvt Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Karan Bharihoke in IA/6048/ND/2022,  
For the Respondent :  
For the RP : Adv. Abhishek Anand, Adv. Kashish Rehan  
For Noida Authority : Mr. Rachit Mittal, Mr. Parish Mishra, Mr. Adarsh  
Srivastava

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-  
(Court Officer)**